

FOURTEENTH KERALA LEGISLATIVE ASSEMBLY**ELEVENTH SESSION****BULLETIN - PART II****July 11, 2018**

No. 522

Consolidated List of Official Legislative Business

A consolidated List of Official Legislative Business transacted during the Eleventh Session of the Fourteenth Kerala Legislative Assembly is given below :

Sl. No.	Title of Bill	Minister -in-charge	Remarks
(1)	(2)	(3)	(4)
I Laying of Bills Assented :-			
1.	The Commonwealth Trust, Kozhikode (Acquisition and Transfer of Under Taking) Bill, 2012 (Bill No. 128 of XIII KLA)	Shri. P. K. Kunhalikutty, Minister for Industries and Information Technology	The Bill received the assent of the President on February 1, 2018. The Bill as assented to by the President was laid on the Table by the Secretary on June 5, 2018. (Act 1 of 2018)
2.	The Kerala Appropriation Bill, 2018 (Bill No. 105)	DR. T.M. Thomas Isaac, Minister for Finance and Coir	The Bill received the assent of the Governor on March 6, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018 (Act 3 of 2018)
3.	The Kerala Appropriation (No. 2) Bill, 2018 (Bill No. 129)	DR. T.M. Thomas Isaac, Minister for Finance and Coir	The Bill received the assent of the Governor on March 31, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018 (Act 4 of 2018)
4.	The Kerala Finance Bill, 2018 (Bill No. 125)	DR. T.M. Thomas Isaac, Minister for Finance and Coir	The Bill received the assent of the Governor on March 31, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018 (Act 5 of 2018)

5.	The Kerala Finance (No.2) Bill, 2018 (Bill No. 126)	DR.T.M. Thomas Isaac, Minister for Finance and Coir	The Bill received the assent of the Governor on March 31, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018 (Act 6 of 2018)
6	The Kerala Fiscal Responsibility (Amendment) Bill, 2018. (Bill No. 130)	DR.T.M. Thomas Isaac, Minister for Finance and Coir	The Bill received the assent of the Governor on March 31, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018 (Act 7 of 2018)
7	The Payment of Salaries and Allowances (Amendment) Bill, 2018. (Bill No. 127)	Shri. A.K. Balan, Minister for Welfare of Scheduled Castes, Scheduled Tribes, Backward Classes, Law, Culture and Parliamentary Affairs	The Bill received the assent of the Governor on March 31, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018 (Act 8 of 2018)
8.	The Kerala Payment of Pension to Members of Legislature (Amendment) Bill, 2018 (Bill No. 128)	Shri. A.K. Balan, Minister for Welfare of Scheduled Castes, Scheduled Tribes, Backward Classes, Law, Culture and Parliamentary Affairs	The Bill received the assent of the Governor on March 31, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018. (Act 9 of 2018)
9.	The Kerala Road Safety Authority (Amendment) Bill, 2018. (Bill No. 109)	Shri. A.K. Saseendran, Minister for Transport	The Bill received the assent of the Governor on April 7, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018. (Act 10 of 2018)
10.	The Kerala Co-operative Societies (Amendment) Bill, 2018. (Bill No. 108)	Shri. Kadakampally Surendran, Minister for Co-operation, Tourism and Devaswom	The Bill received the assent of the Governor on April 7, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018. (Act 11 of 2018)
11.	The Madras Hindu Religious and Charitable Endowments (Amendment) Bill, 2018 (Bill No. 116)	Shri. Kadakampally Surendran, Minister for Co-operation, Tourism and Devaswom	The Bill received the assent of the Governor on April 7, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018. (Act 12 of 2018)

12.	The Kerala Investment Promotion and Facilitation Bill, 2018 (Bill No. 88)	Shri. A.C. Moideen. Minister for Industries, Sports and Youth Affairs	The Bill received the assent of the Governor on April 7, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018. (Act 13 of 2018)
13.	The Kerala Investment Promotion and Facilitation (No. 2) Bill, 2018 (Bill No. 89)	Shri. A.C. Moideen. Minister for Industries, Sports and Youth Affairs	The Bill received the assent of the Governor on April 7, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018. (Act 14 of 2018)
II Bills Passed			
1.	The Kerala Municipality (Amendment) Bill, 2018 (Bill No. 135)	DR. K. T. Jaleel, Minister for Local Self Governments, Welfare of Minorities, Wakf and Hajj Pilgrimage	The Bill was published as Gazette Extraordinary on May 26, 2018 and introduced in the Assembly on June 4, 2018. The Bill was referred to the Subject Committee IX on June 4, 2018. The Bill as reported by the Subject Committee was presented on June 11, 2018. The Bill was considered and passed on June 18, 2018.
2.	The Kerala Panchayat Raj (Amendment) Bill, 2018 (Bill No. 136)	DR. K. T. Jaleel, Minister for Local Self Governments, Welfare of Minorities, Wakf and Hajj Pilgrimage	The Bill was published as Gazette Extraordinary on May 26, 2018 and introduced in the Assembly on June 4, 2018. The Bill was referred to the Subject Committee IX on June 4, 2018. The Bill as reported by the Subject Committee was presented on June 11, 2018. The Bill was considered and passed on June 18, 2018.
3.	The Kerala Municipality (Second Amendment) Bill, 2018 (Bill No. 137)	DR. K. T. Jaleel, Minister for Local Self Governments, Welfare of Minorities, Wakf and Hajj Pilgrimage	The Bill was published as Gazette Extraordinary on May 27, 2018. and introduced in the Assembly on June 4, 2018. The Bill was referred to the Subject Committee IX on June 4, 2018. The Bill as reported by the Subject Committee was presented on June 11, 2018. The Bill was considered and passed on June 18, 2018.

4.	The Kerala Appropriation (No.3) Bill, 2018 (Bill No. 153)	DR.T.M. Thomas Isaac, Minister for Finance and Coir	The Bill was published as Gazette Extraordinary on June 14, 2018. The Bill was introduced in the Assembly on June 18, 2018 and passed on the same day.
5.	The Sree Sankaracharya University of Sanskrit (Amendment) Bill, 2018 (Bill No. 143)	Prof. C. Raveendranath, Minister for Education	The Bill was published as Gazette Extraordinary on May 29, 2018 and introduced in the Assembly on June 5, 2018. The Bill was referred to the Subject Committee VI on June 5, 2018. The Bill as reported by the Subject Committee was presented on June 11, 2018. The Bill was considered and passed on June 19, 2018.
6.	The Kerala University (Amendment) Bill, 2018 (Bill No. 134)	Prof. C. Raveendranath, Minister for Education	The Bill was published as Gazette Extraordinary on May 24, 2018 and introduced in the Assembly on June 5, 2018. The Bill was referred to the Subject Committee VI on June 5, 2018. The Bill as reported by the Subject Committee was presented on June 11, 2018. The Bill was considered and passed on June 19, 2018.
7.	The Kerala University (Alternate Arrangement Temporarily of Senate and Syndicate) Bill, 2018 (Bill No. 150)	Prof. C. Raveendranath, Minister for Education	The Bill was published as Gazette Extraordinary on May 31, 2018 and introduced in The Assembly on June 5, 2018. the Bill was referred to the Subject Committee VI on June 5, 2018. The Bill as reported by the Subject Committee was presented on June 11, 2018. The Bill was considered and passed on June 19, 2018.
8.	The Kerala Panchayat Raj (Second Amendment) Bill, 2018 (Bill No. 138)	DR. K. T. Jaleel, Minister for Local Self Governments, Welfare of Minorities, Wakf and Hajj Pilgrimage	The Bill was published as Gazette Extraordinary on May 27, 2018 and introduced in the Assembly on June 6, 2018. The Bill was referred to the Subject Committee IX on June 6, 2018. The Bill as reported by the Subject Committee was presented on June 11, 2018. The Bill was considered and passed on June 20, 2018.

9.	The Travancore-Cochin Hindu Religious Institutions (Amendment) Bill, 2018 (Bill No. 144)	Shri. Kadakampally Surendran, Minister for Co-operation, Tourism and Devaswom	The Bill was published as Gazette Extraordinary on May 29, 2018 and introduced in the Assembly on June 6, 2018. The Bill was referred to the Subject Committee II on June 6, 2018. The Bill as reported by the Subject Committee was presented on June 12, 2018. The Bill was considered and passed on June 20, 2018.
10.	The Kerala State Higher Education Council (Amendment) Bill, 2018 (Bill No. 142)	Prof. C. Raveendranath, Minister for Education	The Bill was published as Gazette Extraordinary on May 28, 2018 and introduced in the Assembly on June 6, 2018. The Bill was referred to the Subject Committee VI on June 6, 2018. The Bill as reported by the Subject Committee was presented on June 12, 2018. The Bill was considered and passed on June 20, 2018.
11.	The Kerala Irrigation and Water Conservation (Amendment) Bill, 2018 (Bill No. 139)	Shri. Mathew T. Thomas, Minister for Water Resources	The Bill was published as Gazette Extraordinary on May 28, 2018 and introduced in the Assembly on June 7, 2018. The Bill was referred to the Subject Committee III on June 7, 2018. The Bill as reported by the Subject Committee was presented on June 12, 2018. The Bill was considered and passed on June 21, 2018.
12.	The A. P. J Abdul Kalam Technological University (Amendment) Bill, 2018, (Bill No. 145)	Prof. C. Raveendranath, Minister for Education	The Bill was published as Gazette Extraordinary on May 29, 2018 and introduced in the Assembly on June 11, 2018. The Bill was referred to the Subject Committee VI on June 11, 2018. The Bill as reported by the Subject Committee was presented on June 18, 2018. The Bill was considered and passed on June 21, 2018.

13.	The Kerala High Court (Amendment) Bill, 2018 (Bill No. 140)	Shri. Pinarayi Vijayan, Chief Minister (The Bill was piloted by Shri. A.K. Balan, Minister for Welfare of Scheduled Castes, Scheduled Tribes, Backward Classes, Law, Culture and Parliamentary Affairs)	The Bill was published as Gazette Extraordinary on May 28, 2018 and introduced in the Assembly on June 11, 2018. The Bill was referred to the Subject Committee XVI on June 11, 2018. The Bill as reported by the Subject Committee was presented on June 18, 2018. The Bill was considered and passed on June 21, 2018.
14.	The Kerala Conservation of Paddy Land and Wetland (Amendment) Bill, 2018 (Bill No. 149)	Shri. E.Chandrasekharan, Minister for Revenue and Housing	The Bill was published as Gazette Extraordinary on May 31, 2018 and introduced in the Assembly on June 7, 2018. The Bill was referred to the Subject Committee II on June 7, 2018. The Bill as reported by the Subject Committee was presented on June 20, 2018. The Bill was considered and passed on June 25, 2018.
15.	The Abkari (Amendment) Bill, 2018 (Bill No. 141)	Shri. T.P. Ramakrishnan, Minister for Labour and Excise	The Bill was published as Gazette Extraordinary on May 28, 2018 and introduced in the Assembly on June 11, 2018. The Bill was referred to the Subject Committee VIII on June 11, 2018. The Bill as reported by the Subject Committee was presented on June 19, 2018. The Bill was considered and passed on June 25, 2018.

III Bills Published after Tenth Session and Pending Before the Fourteenth KLA

1	The Kerala Madrasa Teachers Welfare Fund Bill, 2018. (Bill No. 131)	DR. K. T. Jaleel, Minister for Local Self Governments, Welfare of Minorities, Wakf and Hajj Pilgrimage	The Bill was published as Gazette Extraordinary on May 9, 2018.
2	The Kerala Advocates Clerks Welfare Fund (Amendment) Bill, 2018 (Bill No. 132)	Shri. A.K. Balan, Minister for Welfare of Scheduled Castes, Scheduled Tribes, Backward Classes, Law, Culture and Parliamentary Affairs	The Bill was published as Gazette Extraordinary on May 9, 2018.

3	The Employee's Compensation (Kerala Amendment) Bill, 2018 (Bill No. 133)	Shri. T.P. Ramakrishnan, Minister for Labour and Excise	The Bill was published as Gazette Extraordinary on May 21, 2018.
4	The Calicut University (Alternate Arrangement Temporarily of Senate and Syndicate) Bill, 2018 (Bill No. 146)	Prof. C. Raveendranath, Minister for Education	The Bill was published as Gazette Extraordinary on May 29, 2018.
5	The Kerala Farmer's Welfare Fund Bill, 2018 (Bill No. 151)	Shri. V. S. Sunil Kumar, Minister for Agriculture	The Bill was published as Gazette Extraordinary on June 1, 2018.
6	The Kerala Advocate Clerks Welfare Fund (Second Amendment) Bill, 2018 (Bill No. 152)	Shri. A.K. Balan, Minister for Welfare of Scheduled Castes, Scheduled Tribes, Backward Classes, Law, Culture and Parliamentary Affairs	The Bill was published as Gazette Extraordinary on June 4, 2018.
7	The Kerala Promotion of Tree growth in Non-Forest Areas, Bill, 2018 (Bill No. 154)	Shri. K Raju, Minister for Forest and Wildlife.	The Bill was published as Gazette Extraordinary on June 23, 2018.

V.K. BABU PRAKASH,
SECRETARY.

